

12.02 hrs

माननीय अध्यक्ष : अब पत्र सभा पटल पर रखे जाएंगे । आइटम नम्बर ? 2.

श्री डॉ. जितेन्द्र सिंह जी ।

विज्ञान और प्रौद्योगिकी मंत्रालय के राज्य मंत्री; पृथ्वी विज्ञान मंत्रालय के राज्य मंत्री; प्रधानमंत्री कार्यालय में राज्य मंत्री; कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री; परमाणु ऊर्जा विभाग में राज्य मंत्री; तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेंद्र सिंह) : महोदय, मैं आपकी अनुमति से निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) साहा इंस्टीट्यूट ऑफ न्युक्लियर फिजिक्स, कोलकाता के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) साहा इंस्टीट्यूट ऑफ न्युक्लियर फिजिक्स, कोलकाता के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT
1270/18/24]

- (2) (एक) टाटा मेमोरियल सेंटर, मुम्बई के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) टाटा मेमोरियल सेंटर, मुम्बई के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT
1271/18/24]

- (3) (एक) केंद्रीय भण्डार, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) केंद्रीय भण्डार, नई दिल्ली के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT
1272/18/24]

- (4) (एक) इंडियन इंस्टीट्यूट ऑफ ट्रोपिकल मेट्रोलोजी, पुणे के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) इंडियन इंस्टीट्यूट ऑफ ट्रोपिकल मेट्रोलोजी, पुणे के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT
1273/18/24]

- (5) (एक) नेशनल इंस्टीट्यूट ऑफ ओशियन टेक्नोलोजी, चेन्नई के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) नेशनल इंस्टीट्यूट ऑफ ओशियन टेक्नोलोजी, चेन्नई के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT
1274/18/24]

- (6) (एक) नेशनल सेंटर फॉर अर्थ साइंस स्टडीज, तिरुवनंतपुरम के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) नेशनल सेंटर फॉर अर्थ साइंस स्टडीज, तिरुवनंतपुरम के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT
1275/18/24]

- (7) (एक) इंडियन नेशनल सेंटर फॉर ओशियन इन्फॉर्मेशन सविसेज, हैदराबाद के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) इंडियन नेशनल सेंटर फॉर ओशियन इन्फॉर्मेशन सविसेज, हैदराबाद के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT
1276/18/24]

- (8) (एक) नेशनल सेंटर फॉर पोलर एण्ड ओशियन रिसर्च, गोवा के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) नेशनल सेंटर फॉर पोलर एण्ड ओशियन रिसर्च, गोवा के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

- (9) (एक) हरिशचंद्र रिसर्च इंस्टीट्यूट, प्रयागराज के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) हरिशचंद्र रिसर्च इंस्टीट्यूट, प्रयागराज के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

- (10) (एक) टाटा इंस्टीट्यूट ऑफ फंडामेंटल रिसर्च, मुम्बई के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) टाटा इंस्टीट्यूट ऑफ फंडामेंटल रिसर्च, मुम्बई के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

- (11) (एक) नेशनल इंस्टीट्यूट ऑफ साइंस एजुकेशन एंड रिसर्च, भुवनेश्वर के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) नेशनल इंस्टीट्यूट ऑफ साइंस एजुकेशन एंड रिसर्च, भुवनेश्वर के वर्ष 2023-2024 के

कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT
1280/18/24]

- (12) (एक) इंस्टीट्यूट ऑफ मेथमेटिकल साइंसेज, चेन्नई के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) इंस्टीट्यूट ऑफ मेथमेटिकल साइंसेज, चेन्नई के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT
1281/18/24]

- (13) (एक) इंस्टीट्यूट फॉर प्लाज्मा रिसर्च, गांधीनगर के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) इंस्टीट्यूट फॉर प्लाज्मा रिसर्च, गांधीनगर के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT
1282/18/24]

- (14) सूचना का अधिकार अधिनियम, 2005 की धारा 25 की उप-धारा (4) के अंतर्गत केंद्रीय सूचना आयोग, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1283/18/24]

(15) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1(ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

- (क) (एक) सेंट्रल इलेक्ट्रोनिक्स लिमिटेड, साहिबाबाद के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) सेंट्रल इलेक्ट्रोनिक्स लिमिटेड, साहिबाबाद का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT
1284/18/24]

- (ख) (एक) न्यूक्लियर पावर कारपोरेशन ऑफ इंडिया लिमिटेड, मुम्बई के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) न्यूक्लियर पावर कारपोरेशन ऑफ इंडिया लिमिटेड, मुम्बई का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT
1285/18/24]

- (ग) (एक) नेशनल रिसर्च डेवलपमेंट कारपोरेशन, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) नेशनल रिसर्च डेवलपमेंट कारपोरेशन, नई दिल्ली का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT

1286/18/24]

(घ) (एक) भारतीय नाभिकीय विद्युत निगम लिमिटेड, चेन्नई के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा ।

(दो) भारतीय नाभिकीय विद्युत निगम लिमिटेड, चेन्नई का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT

1287/18/24]

12.02 hrs

(Shrimati Sandhya Ray in the Chair)

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Madam, I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Fifteenth, Sixteenth, Seventeenth and Eighteenth Lok Sabhas:-

FIFTEENTH LOK SABHA

1. Statement No. 42 Eighth Session, 2011

[Placed in Library, See No. LT 1288/18/24]

SIXTEENTH LOK SABHA

2. Statement No. 30 Fifth Session, 2015

[Placed in Library, See No. LT 1289/18/24]

3. Statement No. 25 Eleventh Session, 2017

[Placed in Library, See No. LT 1290/18/24]

4. Statement No. 18 Sixteenth Session,
2018

[Placed in Library, See No. LT 1291/18/24]

SEVENTEENTH LOK SABHA

5. Statement No. 24 First Session, 2019

[Placed in Library, See No. LT 1292/18/24]

6. Statement No. 19 Second Session, 2019

[Placed in Library, See No. LT 1293/18/24]

7. Statement No. 18 Third Session, 2020

[Placed in Library, See No. LT 1294/18/24]

8. Statement No. 17 Fourth Session, 2020

[Placed in Library, See No. LT 1295/18/24]

9. Statement No. 19 Fifth Session, 2021

[Placed in Library, See No. LT 1296/18/24]

10. Statement No. 17 Sixth Session, 2021

[Placed in Library, See No. LT 1297/18/24]

11. Statement No. 11 Seventh Session, 2021

[Placed in Library, See No. LT 1298/18/24]

12. Statement No. 12 Eighth Session, 2022

[Placed in Library, See No. LT 1299/18/24]

13. Statement No. 9 Ninth Session, 2022

[Placed in Library, See No. LT 1300/18/24]

14. Statement No. 7 Tenth Session, 2022

[Placed in Library, See No. LT 1301/18/24]

15. Statement No. 7 Eleventh Session, 2023

[Placed in Library, See No. LT 1302/18/24]

16. Statement No. 4 Twelfth Session, 2023

[Placed in Library, See No. LT 1303/18/24]

17. Statement No. 4
2023

Fourteenth Session,

[Placed in Library, See No. LT 1304/18/24]

18. Statement No. 3

Fifteenth Session, 2024

[Placed in Library, See No. LT 1305/18/24]

EIGHTEENTH LOK SABHA

19. Statement No. 1

Second Session, 2024

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Semi-Conductor Laboratory, SAS Nagar, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Semi-Conductor Laboratory, SAS Nagar, for the year 2023-2024.

[Placed in Library, See No. LT 1306/18/24]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Bhaskaracharya National Institute for Space Applications and Geo-Informatics (BISAG-N), Gandhinagar, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bhaskaracharya National Institute for Space Applications and Geo-Informatics, (BISAG-N), Gandhinagar, for the year 2023-2024.

[Placed in Library, See No. LT 1307/18/24]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Electronics and Information Technology, New Delhi, for the year 2023-2024, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Electronics and Information Technology, New Delhi, for the year 2023-2024.

[Placed in Library, See No. LT 1308/18/24]

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; AND MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI): Madam, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 56 of the Telecommunication Act, 2015:-

- (i) The Telecommunications (Telecom Cyber Security) Rules, 2024 published in Notification No. G.S.R. 720(E) in Gazette of India dated 22nd November, 2024.
- (ii) The Telecommunications (Critical Telecommunication Infrastructure) Rules, 2024 published in Notification No. G.S.R. 723(E) in Gazette of India dated 22nd November, 2024.
- (iii) The Telecommunications (Temporary Suspension of Services) Rules, 2024 published in Notification No. G.S.R. 724(E) in Gazette of India dated 22nd November, 2024.

[Placed in Library, See No. LT 1309/18/24]

- (2) A copy of the Flight and Maritime Connectivity (Amendment) Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R. 682(E) in Gazette of India dated 4th November, 2024 under sub-section (5) of Section 7 of the Indian Telegraph Act, 1885.

[Placed in Library, See No. LT 1310/18/24]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (a) (i) Statement regarding Review by the Government of the working of the Telecommunications Consultants India Limited, New Delhi, for the year 2023-2024.
- (ii) Annual Report of the Telecommunications Consultants India Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1311/18/24]

- (b) (i) Statement regarding Review by the Government of the working of the Bharat Sanchar Nigam Limited, New Delhi, for the year 2023-2024.
- (ii) Annual Report of the Bharat Sanchar Nigam Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1312/18/24]

- (c) (i) Statement regarding Review by the Government of the working of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 2023-2024.
- (ii) Annual Report of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1313/18/24]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Telematics, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for Development of Telematics, New Delhi, for the year 2023-2024.

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS;
AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI
SURESH GOPI):** Madam, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (i) Statement regarding Review by the Government of the working of the Indian Strategic Petroleum Reserves Limited, New Delhi, for the year 2023-2024.
 - (ii) Annual Report of the Indian Strategic Petroleum Reserves Limited, New Delhi, for the year 2023-2024 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1315/18/24]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Institute of Petroleum Technology, Amethi, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Institute of Petroleum Technology, Amethi, for the year 2023-2024.

[Placed in Library, See No. LT 1316/18/24]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Oil Industry Development Board, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Oil Industry Development Board, New Delhi, for the year 2023-2024.

[Placed in Library, See No. LT 1317/18/24]

**THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND
BROADCASTING; AND MINISTER OF STATE IN THE MINISTRY OF**

PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Film and Television Institute of India, Pune, for the year 2023-2024.

[Placed in Library, See No. LT 1318/18/24]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 2022-2023, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Mass Communication, New Delhi, for the year 2022-2023.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 1319/18/24]

- (4) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
 - (i) Review by the Government of the working of the Broadcast Engineering Consultants India Limited, Noida, for the year 2023-2024.
 - (ii) Annual Report of the Broadcast Engineering Consultants India Limited, Noida, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1320/18/24]

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Madam, on behalf of Shri Ravneet Singh, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under Section 199 of the Railways Act, 1989:-

- (i) The Rail Land Development Authority (Development of Land and Other Works) Amendment Regulations, 2024 published in Notification No. G.S.R. 568(E) in Gazette of India dated 12th September, 2024.
- (ii) The Railways (Opening for Public Carriage of Passengers) Second Amendment Rules, 2024 published in Notification No. G.S.R. 579(E) in Gazette of India dated 18th September, 2024.

[Placed in Library, See No. LT 1321/18/24]

(2) A copy of the Railway Claims Tribunal (Group 'A' and 'B' posts) Recruitment Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R. 500(E) in Gazette of India dated 14th August, 2024 under sub-section (3) of Section 30 of the Railway Claims Tribunal Act, 1987.

[Placed in Library, See No. LT 1322/18/24]

(3) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Konkan Railway Corporation Limited, Navi Mumbai, for the year 2023-2024.
- (ii) Annual Report of the Konkan Railway Corporation Limited, Navi Mumbai, for the year 2023-2024, alongwith Audited

Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1323/18/24]

- (b) (i) Review by the Government of the working of the Kolkata Metro Rail Corporation Limited, Kolkata, for the year 2023-2024.
- (ii) Annual Report of the Kolkata Metro Rail Corporation Limited, Kolkata, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1324/18/24]

- (c) (i) Review by the Government of the working of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2023-2024.
- (ii) Annual Report of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2023-2024 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1325/18/24]

- (d) (i) Review by the Government of the working of the Rail Vikas Nigam Limited, Delhi, for the year 2023-2024.
- (ii) Annual Report of the Rail Vikas Nigam Limited, Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1326/18/24]

- (e) (i) Review by the Government of the working of the RailTel Corporation of India Limited, Delhi, for the year 2023-2024.
- (ii) Annual Report of the RailTel Corporation of India Limited, Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1327/18/24]

- (f) (i) Review by the Government of the working of the Indian Railway Finance Corporation, New Delhi, for the year 2023-2024.
- (ii) Annual Report of the Indian Railway Finance Corporation, New Delhi, for the year 2023-2024 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1328/18/24]

- (g) (i) Review by the Government of the working of the Wabtec Locomotive Private Limited, New Delhi, for the year 2023-2024.
- (ii) Annual Report of the Wabtec Locomotive Private Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1329/18/24]

- (h) (i) Review by the Government of the working of the Madhepura Electric Locomotive Private Limited, New Delhi, for the year 2023-2024.
- (ii) Annual Report of Madhepura Electric Locomotive Private Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1330/18/24]

- (i) (i) Review (Hindi and English versions) by the Government of the working of the RITES, New Delhi, for the year 2023-2024.
- (ii) Annual Report (Hindi and English versions) of the RITES, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1331/18/24]

(j) (i) Review by the Government of the working of the Braithwaite & Co. Limited, Kolkata, for the year 2023-2024.

(ii) Annual Report of the Braithwaite & Co. Limited, Kolkata, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.\

[Placed in Library, See No. LT 1332/18/24]

(k) (i) Review by the Government of the working of the Indian Railway Catering and Tourism Corporation Limited, New Delhi, for the year 2023-2024.

(ii) Annual Report of the Indian Railway Catering and Tourism Corporation Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1333/18/24]

(l) (i) Review by the Government of the working of the IRCON International Limited, New Delhi, for the year 2023-2024.

(ii) Annual Report of the IRCON International Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 1334/18/24]

(m) (i) Review by the Government of the working of the Container Corporation of India (CONCOR) Limited, New Delhi, for the year 2023-2024.

(ii) Annual Report of the Container Corporation of India (CONCOR) Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (n) (i) Review by the Government of the working of the National High Speed Rail Corporation Limited, New Delhi, for the year 2023-2024.
- (ii) Annual Report of the National High Speed Rail Corporation Limited, New Delhi, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (o) (i) Review by the Government of the working of the Hassan Mangalore Rail Development Company Limited, Bengaluru, for the year 2023-2024.
- (ii) Annual Report of the Hassan Mangalore Rail Development Company Limited, Bengaluru, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Rail Land Development Authority, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rail Land Development Authority, New Delhi, for the year 2023-2024.

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Railway Sports Promotion Board, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Railway Sports Promotion

Board, New Delhi, for the year 2023-2024.

[Placed in Library, See No. LT 1339/18/24]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Railway Welfare Organisation, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Railway Welfare Organisation, New Delhi, for the year 2023-2024.

[Placed in Library, See No. LT 1340/18/24]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the NRTU Foundation, New Delhi, for the year 2023-2024 (upto 17.1.2024), alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the NRTU Foundation, New Delhi, for the year 2023-2024 (upto 17.1.2024).

[Placed in Library, See No. LT 1341/18/24]

- (6) A copy of the Memorandum of Understanding (Hindi and English versions) between the Rail Vikas Nigam Limited and the Ministry of Railways, for the year 2023-2024.

[Placed in Library, See No. LT 1342/18/24]
